

DAILY BOARY DATED 24/09/2020
HIS HONOUR JUDGE SHRI D.E.KOTHALIKAR (C.R.NO.25)

Sr. No.	Case No.	Name of the Parties	Stage	Remark
1	MCOOC spl. Case 20/15	State (DCB CID) V/s. Vinod Vitthal Rajpethe & Ors.	Say on Exh.	
2	MCOOC spl case 8/16	State of Ville parle P.stn. V/s. Rahul Gopinath Kanyalkar & Ors.	R/E	
3	MCOOC Spl. Case 4/19	Bhoiwada Nagar P.Stn. V/s. Mohd. Afsar Sayyed & Anr.	R/E	
4	Exh. 54 (BA) in NiA 1/19			